

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 120**

**CP (IB) No. 181/Vol./Chd/Pb/2023**

**IN THE MATTER OF:**

**Puja Paints Pvt. Ltd.**

...

**Petitioner**

**Under Section: 59, IBC 2016**

**Order delivered on 16.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.05.2024.

Sd/-  
**Court Officer**